

Central Administrative Tribunal

Principal Bench

New Delhi

OA No.4542/2015

New Delhi this the 22 day of December, 2015

Hon'ble Dr.B.K. Sinha, Member (Administrative)

Smt. Kamlesh Kumari (Aged about 44 years)
W/o Sh. Madan Lal
R/o Village and Post Harsana Kalan
Distt. Sonapat (Haryana)-131001.

..... Applicant.

(By Advocate: Mr. T.D. Yadav)

VERSUS

1. (North) Delhi Municipal Corporation
Through Commissioner
Pt. JLN Marg, Civic Centre, New Delhi.

2. The Director Health Department
(North) Delhi Municipal Corporation
Pt. JLN Marg, Civic Centre, New Delhi.

3. Addl. DHA (M&CW/SHS)
North DMC
12th Floor SPM Building
Pt. JLN Marg, Civic Centre, New Delhi.

4. Zonal Incharge
Family Welfare
Centre Satyawati Park,
Delhi -110052.

. ... Respondents

(By Advocate: Mr. Stayendra Kumar)

O R D E R (ORAL)

Heard the learned counsel for the applicant.

2. Learned counsel for the applicant submits that the applicant is physical handicapped and has been transferred from M& CW Centre, B-Block, Jahangirpuri to FW Centre Satya Park after abolition of the post as ANM. He further submits that other ANMs are working at the same station i.e. Jahangirpuri till date. Though, she made representations dated 29.9.2015 and 14.10.2015 against the vacant post to respondents but they have not passed any order thereon.

3. In view of these circumstances, I dispose of the present OA, by directing the respondents to consider and decide the representation of the applicant by passing a reasoned and speaking order thereon within one month from the date of receipt of a copy of this order in accordance with the law. No costs.

(Dr.B.K.Sinha)
Member (A)

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